

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-420(ND)/2017

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2020

NAME OF THE COMPANY: M/s. Regal Metal & Ferro Alloys Vs. M/s. Sandeep Axles Pvt. Ltd.

SECTION: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Arun Saxena and Mr. Shivam Mishra,
Advocates for Liquidator

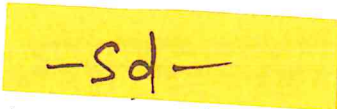
Present for the Respondent: Mr. Harshit Aggarwal, Mr. Saurabh Kalia,
Advocates for Ex-Directors
Mr. Avinash Mohapatra, Advocate for the
Canara Bank

ORDER

Ld. Counsel for the Liquidator submits that he shall be preparing the chart to satisfy this Bench as to what are the fraudulent transactions that have been carried out in this case in view to defraud the creditors.

To come up on 16th March 2020.

List both CA 725/2020 & 729/2020 on the next date of hearing.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)